

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**

Item No.306  
Appeal no. 244/252(ND)/2018

**IN THE MATTER OF:**

M/s. Science Pyramid Pulications.  
Vs.

.....PETITIONER

...RESPONDENT

**SECTION**

Under Section 252

**Order delivered on 25.09.2019**

**CORAM:**

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,  
HON'BLE MEMBER (JUDICIAL)


Ms. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant  
For the Respondent/Corporate Debtor


: Mr. Gautam Singh, Mr. Karanveer Jindal  
: Mrs. Sweety Khattar Kumar, AROC Delhi

**ORDER**

Learned Counsel for the petitioner prays for some time to file additional up-to-date documents. Reply of ROC is on record. Time is given to file the same. As prayed for list on 30.10.2019.



(Sumita Purkayastha)  
MEMBER (TECHNICAL)



(Rajesh Dayal Khare)  
MEMBER (JUDICIAL)